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Title: Issue regarding irregularities that take place in the National Institute of Industrial Engineering, Powai, Mumbai.

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH WEST): Hon. Chairperson, Sir, I thank you for giving me an opportunity to raise the issue of irregularities that took place in the National Institute of Industrial Engineering, Powai, Mumbai in the last few years on the floor of this House.

Sir, I would like to mention a few irregularities that took place in the Institute – recruitment scam, illegal foreign tour, illegal MoUs with foreign universities, nepotism and rampant corruption by the Registrar. He has made excessive payments favouring certain individuals causing loss to the exchequer. Though I have written letters to the Director, NITIE as well as to the Minister of Human Resource Development giving the details of the irregularities, I am yet to get a reply from them.

The Director of the Institute is not accessible and does not give any appointment. She is adamant and acts with vendetta against union leaders and staff of the Institute.

I would, therefore, urge upon the HRD Minister to look into the matter personally and take suitable action against the erring officials so that it can act as a deterrent against the officials who want to adopt dubious methods and run the Institute according to her whims and fancies. Thank you.

HON. CHAIRPERSON:

*m02

S/Shri Sharad Tripathi,

*m03

Kunwar Pushpendra Singh Chandel, are permitted to associate with the issue raised by Shri Gajanan Kirtikar.